

- (2) Mr R Rajasekharan Pillai
Mr George CP Tharakan
Mr M Balagovindan
Mr MN Ramesan

Heard. Judgment reserved.

R Rangarajan
A.M

Chettur Sankaran Nair (J)
V.C.

18.8.93

23.8.93

Order pronounced in
open Court.

R. Rangarajan
A.M

Chettur Sankaran Nair (J)
V.C.

F.O. kept in
OA-1071/90

All the Depart-
mental documents
returned to
scare (Mr Poly Nair)
27/8/93

Sub: Service of Notice - Reg.

Ref: Order dt 19.7.93.

Vide order under reference, the (d).
Counsel for Applicant has coiled the ^{draft} notice
for publication. Necessary corrections have
been made in the notice.

Submitted for ~~adms.~~ approval, pl.

9
27/7/93

12
27/7/93
S.O. (U)
27/7/93.

Approved

Mummy
27/7/93

DR

Returned
on 27/7/93
L